

Manipur



Gazette

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GOVERNMENT OF MANIPUR
SECRETARIAT—LAW DEPARTMENT

Imphal, the 8th May, 1975

No. 2/2/75-Act/Leg.—The following Act of the Legislature of Manipur which received assent of the Governor on 7-5-75 is hereby published in the Manipur Gazette.

S. SARAT SINGH,
Under Secretary (Law), Government of Ma
THE MANIPUR HILL AREAS (HOUSE TAX) AMENDMENT
ACT, 1975
(Manipur Act 10 of 1975)

AN
ACT

to amend the Manipur Hill Areas (House Tax) Act, 1966.

Manipur Act
9 of 1966.

BE it enacted by the Legislature of Manipur in the Twenty-sixth Years of the Republic of India as follows :—

1. (1) This Act may be called the Manipur Hill Areas (House Tax) Amendment Act, 1975.

Short title
and Com-
mencement.

(2) It shall come into force on such date as the State Government may, by notification in the Manipur Gazette, appoint.

2. In sub-section (1) of section 3 of the Manipur Hill Areas (House Tax) Act, 1966, for the words "three rupees" occurring in the second line, the words "six rupees" shall be substituted.

Amendment
of section 3
Manipur act
9 of 1966.

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